

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 238
(IB)-1065(ND)2020

IN THE MATTER OF:

M/s. Sprint Consys Private Limited ... Applicant/Petitioner

Versus

Akona Engineering Private Limited ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 15.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify on 12.04.2021.


(T.S SINGH)
COURT OFFICER